कमलापित त्रिपाठी : क्या करें वह नहीं दे सकते हैं।

श्री मानु प्रताप सिंह: चीनी के वितरण के विषय में मैं बतलाना चाहता हूं कि भूतपूर्व शासन काल में जो एलाटमेंट होता था, वह शहर वालों को जितना मिलता था उसकी तुलना में पांचवां हिस्सा भी गांव वालों के लिए एलाट नहीं होता था, मिलने-मिलाने की बात तो छोड़िए। यह पहला श्रवसर है कि जनता सरकार ने सारे देश में गांव श्रीर शहर के रहने वालों के लिए बराबर 425 ग्राम प्रति माह चोनी देने के श्रादेश जारी किये है...

(Interruptions)

श्री प्रकाश महरोत्रा : गन्ने का प्रोड्वशन बढ़ा है, इसलिए श्राप कर रहे हैं।

श्री भानु प्रताप सिंह: प्रोड्नशन बढ़ने का प्रश्न नहीं है। श्राप 300 ग्राम पर भी बांटतें थे, लेकिन श्रापने कभी एक निगाह से गांव वालों या शहर वालों को नहीं देखा ग्रौर ग्राज बात कुछ सूझने लगी है....

(Interruptions)

Garage Cons

श्री रणबीर सिंह: श्राप गुड़ खरीद सकते हैं या नहीं, यह सवाल है ।

MESSAGE FROM THE LOK SABHA

The Child Marriage Restraint (Amendment) Bill, 1978.

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha signed by the Secretary of the Lok Sabha:

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith the Child Marriage Restraint (Amendment) Bill, 1978, as passed by Lok Sabha at its sitting held on the 21st February, 1978."

Sir, I lay the Bill on the Table.

Reference to likely retrenchment of Teachers on account of the introduction of the 10+2+3 System

DR. V. P. DUTT (Nominated): Mr. Deputy Chairman, I should like to mention to the Government the grave threat to a large number of teachers in our educational institutions of impending retrenchment. Sir, my honourable treind, Dr. Ram Kripal Sinha is here... (Interruptions)... Mr. Sinna, would you please lend me your ears?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (DR. RAM KRIPAL SINHA): Yes, I am listening to you.

DR. V. P. DUTT: I am talking of matter which will be of grave concern to you very soon.

Sir, there is considerable confusion which continues to persist in the country with regard to the 10+2+3 system and in many universities, because of a sharp decline in admissions in the coming year, there is an immediate and imminent danger of a large number of teachers being thrown on the streets, thrown out of their jobs, on the ground of their being surplus teachers. In some places, where there are junior colleges, the addition of a year in the course has created problems for these junior colleges and in some other places like Delhi, for instance, teachers, even when substantive posts were available, were appointed only on a temporary basis because of the possible shortfall in admissions. Therefore, I would like to submit to the Government that there is increasing concern that a very large number of teachers may be thrown out of their jobs as a result of the confusion that is now prevailing. Previously, there were assurance given by the Government and by the various educational institutions that there would be no retrenchment. But it seems that all those assurances are being forgotten and at present, assurance is being given. I should, therefore, like to caution the Govern-